

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 625/19 in DFR No 637/19 (IA 625/19 – Delay in filing)	Century Rayon Vs. Maharashtra Electricity Regulatory Commission & Anr.	637/2019 Dated 07/02/2019	09/04/2019	Caveat Time Barred	29/04/2019 Court - I
2.	A No 144/19	Shah Promoters and Developers Vs. Maharashtra Electricity Regulatory Commission & Anr.	764/2019 Dated 14/02/2019	12/04/2019		29/04/2019 Court - I
3.	A No 145/19	NLC India Ltd. Vs. Central Electricity Regulatory Commission & Ors.	485/2019 Dated 01/02/2019	12/04/2019		30/04/2019 Court - I
4.	IA 631/19 in DFR No 468/19 (IA 631/19 – Delay in re-filing)	M/s. Uttar Haryana Bijli Vitran Nigam Limited Vs. Haryana Electricity Regulatory Commission & Anr.	468/2019 Dated 31/01/2019	15/04/2019		30/04/2019 Court - I

Dated: 25/04/2019

**Sd/-
Dy. Registrar**